

HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar Judicial at Jammu)

Sub: Assignment of Criminal Appeals (Single Bench) in which appellants/accused are in custody (not bailed out) pending before the Jammu Wing of High Court of Jammu & Kashmir and Ladakh.

ORDER

No: 335/RJ/HCWJ/2026

Dated: 01.10.2026

With a view to facilitate expeditious hearing and disposal of Criminal Appeals (Single Bench) in which appellants/accused are in custody (not bailed out) pending before the Jammu Wing of High Court of Jammu & Kashmir and Ladakh, Hon'ble the Chief Justice has been pleased to assign the said matters to the different Hon'ble Single Benches, as per the details given below:

S.No.	Name of the Hon'ble Judges/ Benches	Cases assigned
1.	Hon'ble Mr. Justice Sanjeev Kumar	As per Annexure-"A" Appended herewith.
2.	Hon'ble Ms. Justice Sindhu Sharma	
3.	Hon'ble Mr. Justice Sanjay Dhar	
4.	Hon'ble Mr. Justice Mohd Akram Chowdhary	
5.	Hon'ble Mr. Justice Rahul Bharti	
6.	Hon'ble Ms. Justice Moksha Khajuria Kazmi	
7.	Hon'ble Mr. Justice Shahzad Azeem	
8.	Hon'ble Mr. Justice Yash Paul Bourney	

The assigned matters shall be taken up by the Hon'ble Benches on priority basis through physical/virtual mode, irrespective of any change in the roster and sitting of Hon'ble Judges in Jammu/ Srinagar Wing of High Court.

The aforesaid matters shall also be preponed for early listing, wherever considered necessary.

By Order of Hon'ble the Chief Justice.

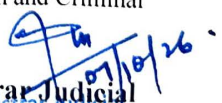

Registrar Judicial
(Swati Gupta)
High Court of J&K and Ladakh
Jammu

No:-2785-91/RJ/HCWJ/2026

Dated: 01.10.2026

Copy of the above order is forwarded to the:

1. Worthy Registrar General, High Court of J&K and Ladakh at Srinagar, for kind information.
2. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh for kind information to His Lordship.
3. Secretary to Hon'ble Mr./Mrs. Justice _____
.... for kind information of their Lordships.
4. In-charge NIC, High Court of J&K and Ladakh for information and uploading the same on the official website of the High Court.
5. In-charge Library, High Court of J&K and Ladakh Jammu for information and keeping the record of the same.
6. Joint Registrar/Deputy Registrar/Assistant Registrar/Computer, Digitization and Criminal Section, for information and necessary action.
7. Order file.


Registrar Judicial
High Court of J&K and Ladakh
Jammu

HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar Judicial at Jammu)

Annexure-"A"

**CRIMINAL MATTERS (SINGLE BENCH) IN WHICH
ACCUSED ARE IN CUSTODY (NOT BAILED OUT)**

S.NO.	TYPE	NO	YEAR	PETITIONER	RESPONDENT	ASSIGNMENT TO
1	Crl A(S)	30	2025	VIPAN KUMAR AND ANOTHER	UT OF J AND K TH HOME DEPARTMENT, JAMMU AND OTHERS	HON'BLE MR. JUSTICE SANJEEV KUMAR
2	Crl A(S)	12	2026	JASPREET SINGH AND ANOTHER	UT OF J AND K TH COMMISSIONER SECRETARY JAMMU AND OTHERS	HON'BLE MR. JUSTICE SANJEEV KUMAR
3	Crl A(S)	31	2025	TARSEM LAL	UT OF J AND K TH POLICE STATION, JANIPUR	HON'BLE MS. JUSTICE SINDHU SHARMA
4	Crl A(S)	15	2026	AZAN HAMMED GAZI	UT OF J AND K TH. STATION HOUSE OFFICER, POLICE STATION, NAGROTA, JAMMU	HON'BLE MS. JUSTICE SINDHU SHARMA
5	Crl A(S)	6	2026	MOHD WASEEM	UT OF J AND K TH. STATION HOUSE OFFICER, POLICE STATION, MENDHAR	HON'BLE MR. JUSTICE SANJAY DHAR
6	Crl A(S)	16	2026	NAZIR AHMED	UT OF J AND K TH. COMMISSIONER SECRETARY TO GOVERNMENT HOME DEPARTMENT, JAMMU AND OTHERS	HON'BLE MR. JUSTICE SANJAY DHAR
7	Crl A(S)	7	2026	HARBHAJAN SINGH	UT OF J AND K TH. STATION HOUSE OFFICER, POLICE STATION, RAJBAGH KATHUA	HON'BLE MR. JUSTICE MOHD. AKRAM CHOWDHARY
8	Crl A(S)	17	2026	SUMIT SHARMA	UT OF J AND K TH. STATION HOUSE OFFICER, POLICE STATION, RAMNAGAR	HON'BLE MR. JUSTICE MOHD. AKRAM CHOWDHARY
9	Crl A(S)	8	2026	MOHD SHAHNAWAZ	UT OF J AND K TH. STATION HOUSE OFFICER, POLICE STATION, NAGROTA, JAMMU	HON'BLE MR. JUSTICE RAHUL BHARTI
10	Crl A(S)	18	2026	ABDUL QAYOOM	UT OF J AND K TH. POLICE STATION GANDOH AND ANOTHER	HON'BLE MR. JUSTICE RAHUL BHARTI

21/09/26

11	Crl A(S)	9	2026	SANJEEV KUMAR @ CHOTU	UT OF J AND K TH. STATION HOUSE OFFICER, POLICE STATION, AKHNOOR, JAMMU	HON'BLE MS. JUSTICE MOKSHA KHAJURIA KAZMI
12	Crl A(S)	10	2026	ABDUL QAYOOM	UT OF J AND K TH. POLICE STATION, RAMBAN	HON'BLE MR. JUSTICE SHAHZAD AZEEM
13	Crl A(S)	11	2026	AZAD AHMED DAR AND ANOTHER	UT OF J AND K TH SENIOR SUPERINTENDENT OF POLICE AND ANOTHER	HON'BLE MR. JUSTICE YASH PAUL BOURNEY


 07/10/26
 Registrar Judicial
 High Court of J&K and Ladakh
 Jammu